## Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer
For election to Vidhan Sabhanne of the House)
From Dhamdaha - 61 Constituency (Name of the Constituency)

	ESHI SINGH an/daughter/wife of	E LATE	MADHUS	SUDAN SINGH			
	.38 years, resident of Sousi , Aur						
	on, do hereby solemnly affirm and state or			3 870			
	out whichever is not applicable)						
1) [ :	am a candidate set up byJDU	(n	ame of the p	nolitical party ) / am cont	esting as an		
in	dependent candidate.						
2) D	etails of PAN and status of filing of Inc	come tax	return :		65 9		
SI. N	lo. Names	Permanent Account Number (PAN)		The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)		
1.	Self	AUAF	80077P	2009-10	298490 = 00		
2.	Spouse-	-		-	_		
3.	Dependent I	_		_	_		
4.	Dependent 2			_	_		
5.	Dependent 3			-	_		
SI. No.	Offence		Description				
(a)	The details of cases where the court hat cognizance, Sections of the Act and des of the offence for which cognizance tak	cription	- NO -				
(b)	Name of the court, Case No. and Date of taking cognizance :	of order	- NA				
(c)	Details of Appeal (s) / Application(s) for (if any) filed against the above order(s)	or revision	- N	A —			
4. Ca	ses in which I have been convicted by a	court of	law(other t	those referred to in For	m 26):		
(a)	The details of cases, Sections of the Act and description of the offence for which convicted :		- N A	_			
(b)	Name of the Court(s), Case No. and Date(s) of order(s).		— NA —				
			1				

(5) That I give herein below the details of the assets (movable and in movable etc.) of myseli. my spouse and all dependents:

#### A. Details of movable assets:

(0)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	24691.00				
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits	ANNEXURE-8	-			
	and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	F- 1	-	-	-	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	HIL	,—			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	ANNE-C		M-51	(2	(3
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	MIL	-	-		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	ANNE-D	-			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold . 280 gm Silver - 582 gm B 2900000				

Any other assets such as value of Claims/interest			
Gross Total value			

#### 3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	ANNE - F			-	
(i)	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	ANNE-G				
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value			64		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	194.28	,			
	Built up Area (Total measurement in sq. ft.)					

	V Techer inherited property (* ce or NO)		 1		T
	Date of purchase in case of serf actuatived property		+	1	-
	Cost of property (in case of purchase) at the time of prochase		1	1	
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	ANNE-H			
	Area (Total measurement in sq. ft.)	13882 SA		1	
	Built up Area (Total measurement in sq. ft.)	3000 Sar87			
	Whether inherited property (Yes or NO)	Yes			
	Date of purchase in case of self acquired property	N.A			
	Cost of property (in case of purchase) at the time of purchase	250000.00			
	Any Investment on the land by way of development, construction etc.	1500000.00			
	Approximate Current market value	24 00000 - 60			
(v)	Others (such as interest in property)	-			
(vi)	Total of Current Market Value of (i) to (v) above	2400000.00			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	UEO Bank Gologoj Li 125 886.00				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan				-	

	Any other liability	- 1		1	T
	Grand total of liabilities		 -	-	
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL		i	
	Dues to departments dealing with supply of water	HIL			
	Dues to departments dealing with supply of electricity	NIL		+	7010000
	Dues to departments dealing with supply of telephones/mobiles	NIL			
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL			
	Income Tax Dues	NIL			
	Wealth Tax Dues	. XV		-	
	Service Tax Dues	* NA			
	Municipal /Property Tax Dues	NIC			1
	Sales Tax Dues	NIL		1	
	Any other dues	No		1	
	Grand total of all Govt. dues	KIL		-	-

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### (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	SK/Smt/Kurn. LESHI SINGH
2.	Full postal address	ALLA- SARSI, DIST PURNEA .
	Number and Name of the constituency and state	61 , DHAMDAHA
3.	candidate (otherwise write 'Independent')	300
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	HIL

	(c) Total number of Pending cases where the court (s) have taken cognizance				NX.				
5.	PA	N of	4 4 4 1	-	Yes for which last Income Tax Return filed			1	Herme Stones
		Candidate AU APS	9 TTOO		F	Y. 2009-10		29	8490=00
	(b)	Spouse: —				-		-	
	(c)	Dependents -			-	-	o dinasa	-	
6.	-	Details	of Assets and	Liab	litie	s in rupees			
		Description	Self	Spou	se	Dependent-I	Depende	ent-II	Dependent-III
۸.		Moveable Asset (Total value)	15219150	В					
В.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1200000=0						
	(ii)	Approximate Current Market Price of Asset (Total Value)	3790440000						
7		Liabilities							
		(i) Government dues (Total)	_						
		(ii) Loans from Bank, Financial Institutions and others (Total)	125876=00 UCO BOKA						-
8.	(	ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educa	tion w	ith				

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Palna this the 30th day of December 2011.

DEPONENT II

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

## ANNEXURE-B

State Bank of India, Bidhan Shabha, Patna

	A/C No.	:	20015881200					
	Amount	:	Rs 415770.00					
3.	Sahara India,	Purnea						
	A/C No.	1	010043813324					
	Amount	:	Rs 10,000.00					
ł.	State Bank of	India, Pu	urnea, Bazar Branch					
	A/C No.	:	10423589954					
	Amount	:	Rs 1302.00 to be check					
·.	State Bank of India, Sarsi, Purnea							
	A/C No.	:	31379645574					
	(For KCC)							
	Amount	:	Rs 32140.00					
ó.	UCO Bank, Z	ila Parisa	ad, Purnea					
	A/C No.	:	18860114029					
	Amount	:	Rs 2592.00					
7.	UCO Bank Z	UCO Bank Zila Parisad, Purnea						
	A/C No.	:	18860110005101					
	(For Election	Expense	s)					

Rs 1111.00

Amount

Jan 2012/11

## ANNEXURE-C

1. LIC Policy

Policy No. : 522266416

S.A. : Rs 2,00,000/-

Mode : Rs 6253/- Half Yearly

2. LIC Policy

Policy No. : 520956699

S.A : 1,00,000/-

Mode : Rs 7,110/- Half Yearly

3. LIC Policy

Policy No. : 520457211

S.A : Rs 50,000/-

Mode : 2,010/- Half Yearly

4. SBI Unit Plus Regular

Policy No. : 24069641706

S.A : Rs 50,000/- Per Annum for 3 Years

(Deposited Three Installment)

5 SBI Life

Policy No : 440030022709

Rs 50000.00

Jany 30/12/11

#### ANNEXURE-C-1

LIC Policy of Surya Prakash 1.

Policy No.

522273324

S.A

: Rs1,06,000/-

Mode : Rs 1,528/- Half Yearly

ANNEXURE-C-2

LIC Policy of Chandra Prakash 1.

Policy No.

522268572

S.A

Rs 75,000/-

Mode

Rs 2,299/- Half Yearly

ANNEXURE-C-3

:

LIC Policy of Ayush Anand 1.

Policy No.

522268612

S.A

Rs 1,00,000/-

Mode : Rs 4507/- Half Yearly

## ANNEXURE-D

1. Bolero GIX. Model: 2005

Reg. No. : BR11D/1613

Value

: Rs 5,64,000/-

Armada Jeep Model: 2000

Reg. No.

: BR11B/1571

Value

: Rs 4,00,000/-

## ANNEXURE-E

One SBBL Rifle - 315 Bore 1.

No.

AB020154

Value

Rs 75,000/-

One DBBL Gun - 12 Bore 2.

No.

76143/2000

Value

Rs 20,000/-

Many 30 /12/11

#### ANNEXURE-F

1. Thana No. : 117

Khata No. : 17

Plot No. : 2023

Area : 4 Acre, 971/2 Dec

Value : 3,13,740/-

2. Thana No. : 117

Khata No. : 19M

Area : 5 Acre

Value : 3,15,000/-

3. Thana No. : 117

Khata No. : 17M

Plot No. : 773, 774, 775

Area : 2 Acre, 36½ Dec

Value : 1,48,700/-

4. Thana No. : 117

Khata No. : 128

Area : 1 Acre

Value : 63,000/-

Manuago (12/11

## ANNEXURE-G

1. Thana No. : 107

Khata No. : 584

Area : 2 Dec

Value : 8,000/-

2. Thana No. : 123/1

Ward No. : 12/5

Khata No. : 421

Plot : 2125

Area : 16 Dec, 8 Kari

Value : 5,10,000/-

#### ANNEXURE-H

One Building Residential at Purnea

Ward No. : New 11

Khata No. : 1175

Plot No. : 176

Area : 32 Decimal

Value : Rs 15,00,000/-

Jan 30 12/11